

List of other creditors (Other than financial creditors and operational creditors)

(Amount in INR)

S.No.	Name of creditor	Details of Claim received			Details of Claim Admitted			Amount of any mutual dues, that may be set off			Amount of Claim not admitted	Amount of claim under verification	Remarks, if any	
		Identifica- tion No.	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarante e	Whether related party?	Continge nt Claim				
1	AMARJIT SINGH DUGGAL & RANJIT KAUR DUGGAL	-	-	12,09,686.00	1,26,857.00	Operational	-	-	No	-	-	10,82,829.00	-	-
2	ANANT RAI MAJITHIA	-	-	5,49,671.00	2,79,955.00	Operational	-	-	No	-	-	2,69,716.00	-	-
3	ANISH KUMAR AND SONS (HUF)	-	-	4,64,005.00	1,21,369.00	Operational	-	-	No	-	-	3,42,636.00	-	-
4	ANONHILAL SURANA	-	-	9,13,256.00	9,13,256.00	Operational	-	-	No	-	-	-	-	-
5	ASHISH MAJITHIA	-	30-May-19	9,98,070.00	1,75,358.00	Operational	-	-	No	-	-	2,20,712.00	-	-
6	BHARATIYA ROAD TRANSPORT PVT.LTD (VENDOR CODE -529067)	-	-	5,93,750.00	5,93,750.00	Operational	-	-	No	-	-	-	-	-
7	BRILLIANT ESTATES LIMITED.	-	-	22,45,220.00	20,49,317.00	Operational	-	-	No	-	-	1,95,903.00	-	-
8	MANISH SURANA	-	-	7,06,172.00	2,06,172.00	Operational	-	-	No	-	-	5,00,000.00	-	-
9	MANDI KUMAR & SONS (HUF)	-	26-May-19	2,82,818.00	87,183.00	Operational	-	-	No	-	-	1,95,635.00	-	-
10	PREMLATA PACHOI	-	21-May-19	13,33,564.00	4,30,365.00	Operational	-	-	No	-	-	9,03,199.00	-	-
11	SMT. INDIRA BEN MAJITHIA	-	-	5,72,881.00	2,39,612.00	Operational	-	-	No	-	-	3,33,269.00	-	-
12	SMT. MEGHA MODI	-	15-Jun-19	4,79,427.00	37,347.00	Operational	-	-	No	-	-	6,42,080.00	-	-
13	SMT. NEHA MODI	-	15-Jun-19	6,98,489.00	51,032.00	Operational	-	-	No	-	-	6,47,457.00	-	-
14	SMT. NIKITA MODI	-	15-Jun-19	4,88,066.00	37,347.00	Operational	-	-	No	-	-	4,50,719.00	-	-
	Total			1,09,33,075.00	53,48,920.00							55,84,155.00		

*The aforesaid list includes the claims provided to us by the IRP as well as claims received till March 04, 2020 either through e-mail and / or physically.

1. The portion of claim which is in dispute as per the records of corporate debtor and/or claimant have been verified as contingent.

2. The relevant portion of the claim shown under head "Amount Rejected" includes (but not limited to):

a) Claim pertaining to the entity other than the corporate debtor

b) Claim pertaining to the period post May 7, 2019

c) Claim for which payment has already been made as per the records of the corporate debtor

d) Claims which are not contractually due

e) Claim to the extent of INR 55,84,155 whereby relevant supporting documents substantiating the claim amount have not been provided. We will review the status of the claim upon receipt of the relevant supporting documents.